

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2800

TO BE ANSWERED ON AUGUST 02, 2017

WASTE MANAGEMENT

No. 2800            SHRI DUSHYANT CHAUTALA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether total quantity of waste generated in urban areas in the country is 1.43 lakh metric tonnes per day but only 0.33 lakh metric tonnes is being treated and disposed;

(b) if so, whether the Government plans to achieve 100 per cent scientific processing and disposal of municipal solid waste by 2019 under Swachh Bharat Mission; and

(c) if so, the details thereof and action taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a): Yes, Madam. The total quantity of waste generated in urban areas in the country is 1.51 lakh metric tonnes per day and 0.35 metric tonnes per day is being treated/ processed.

(b): Yes, Madam. Swachh Bharat Mission (Urban) aims to achieve 100% scientific processing and disposal of municipal solid waste by 2<sup>nd</sup> October, 2019.

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(c): Under SBM(U), Ministry of Housing and Urban Affairs is providing 35% grant/ V.G.F (Viability Gap Fund) of the total project cost of Municipal Solid and Waste Management projects. In addition, following actions have been taken by the Government:

1. Policy on promotion of City Compost by M/o Chemicals & Fertilizers, providing Market Development Assistance of Rs. 1,500 per Tonne to scale up compost production & consumption. Compost manufacturing plants have been tagged with fertilizer distribution companies in all States. Amendment to FCO norms have also been issued by M/o Agriculture allowing Bulk Sale of Compost.

- ◆ Waste to Compost production has increased manifold within one year, from 1.5 lakhs MT in March 2016 to 13.13 lakhs MT as on date, with 145 functional plants, and another 150 plants under construction.
- ◆ For setting up waste to compost plants, Central contribution of 35% of project cost is provided.

2. Generic tariff for Waste-to-Energy for RDF (Refuse Derived Fuel) notified by Central Electricity Regulatory Commission (CERC). Ministry of Power has revised the Tariff Policy 2006 under Indian Electricity Act, 2003, making it mandatory for DISCOMS to purchase power from Waste-to-Energy plants. The determined generic tariff for Municipal Waste-to-Energy (WTE) plants is Rs. 7.04 per unit and for energy plan using Refused Derived Fuel (RDF) is Rs. 7.90 per unit.

- ◆ 7 WTE plants are currently operational, with a combined capacity of 88 MW, and another 56 plants are coming up with capacity of 415 MW.

3. On 5<sup>th</sup> June 2017 on the occasion of the World Environment Day, MoHUA launched a massive campaign "segregation of waste at source", with the objective that by October 2<sup>nd</sup> 2017, all ULBs will be practising source segregation.

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